

**U. P. INTOXICATING LIQUOR (OBJECTIONABLE ADVERTISEMENTS) ORDINANCE, 1975**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table a copy of the Uttar Pradesh Intoxicating Liquor (Objectionable Advertisements) Ordinance 1975 (Uttar Pradesh Ordinance No. 33 of 1975) promulgated by the Governor of U P on the 25th October, 1975, under provisions of article 213 (2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh together with a memorandum explaining the circumstances for the issue of the Ordinance [Placed in Library See No LT-10/41/76]

**ANNUAL REPORT OF M.P STATE AGRO-INDUSTRIES DEVELOPMENT CORPN LTD., BHOPAL FOR 1973-74 & NOTIFICATIONS UNDER WILD LIFE (PROTECTION) ACT, 1972**

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of [Placed in Library. See No LT-10/42/76].
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of

the Wild Life (Protection) Act, 1972:—

- (i) G.S.R. 2353 published in Gazette of India dated the 6th September, 1975, containing corrigendum to Notification No. G.S.R. 366 (E) dated the 14th August, 1974.
- (ii) G.S.R. 2354 published in Gazette of India dated the 6th September, 1975, containing corrigendum to Notification No. G.S.R. 365 (E) dated the 14th August, 1974. [Placed in Library. See No LT-10/43/76].

Annual Report of Khuda Baksh Oriental Public Library, Patna for 1974-75, Annual Report of Board of Trustees of the Indian Museum, Calcutta for 1974-75 Audit Report of NCERT for 1972-73, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Khuda Baksh Oriental Public Library, Patna, for the year 1974-75 along with the Audited Accounts, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969 [Placed in Library. See No LT-10/44/76].
- (2) A copy of the Annual Report of the Board of Trustees of the Indian Museum Calcutta, for the year 1974-75. [Placed in Library. See No. LT-10/45/76].
- (3) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Council of Educational

Research and Training for the year 1972-73.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [*Placed in Library. See No. LT-10/45/76*].
- (5) A copy of the University Grants Commission (Fitness of Agricultural Universities for Grants) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 2278 in Gazette of India dated the 23rd August, 1975, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [*Placed in Library. See No. LT-10/47/76*].

Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974:—

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Central and other Societies (Regulation) Bill, 1974, be further extended up to the last day of the Ninety-sixth Session of the Rajya Sabha.”

12.1½ hrs.

PAYMENT OF WAGES  
(AMENDMENT) BILL

SECRETARY-GEERAL: Sir, I lay on the Table of the House the Payment of Wages (Amendment) Bill, 1976, as passed by Rajya Sabha

ESTIMATES COMMITTEE

EIGHTY-SIXTH REPORT

SHRI R. K. SINHA (FAIZABAD): I beg to present the Eighty-sixth Report of the Estimates Committee regarding Action Taken by Government on the recommendations contained in their Sixty-fourth Report on the Ministry of Information and Broadcasting—Television.

12.02 hrs.

PUBLIC ACCOUNTS  
COMMITTEE

HUNDRED AND SEVENTY-SEVENTH  
REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Hundred and Seventy-seventh Report of the Public Accounts Committee on paragraphs of the Report of the Comptroller and Auditor General of India for the year 1971-72. Union Government (Civil) Revenue Receipts. Volume I, Indirect Taxes relating to Union Excise Duties.

12.01 hrs.

MESSAGES FROM RAJYA  
SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) ‘In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Payment of Wages (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 15th January, 1976.’
- (ii) ‘I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 16th January, 1976, adopted the following motion in regard to the presentation of the Report of the